2105

FURNACE OIL

*2090. Dr. Amin: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Glass Industry using furnace oil as fuel has been hard hit as a result of the abnormal increase in the price of furnace oil from January 1952;

(b) whether Government have received any representation from the Industry in this matter; and

(c) if the reply to part (a) above be in the affirmative, what action the Government propose to take to provide relief to the Industry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) There has certainly been an increase in the cost of production as a result of the price of furnace oil going up, but Government do not consider that the industry has been hard hit.

(b) Yes, Sir.

(c) Does not arise.

विध्य प्रदेश में पुनर्वास

*२०९१_. श्री बी० डी० झास्त्री ः क्या पुनर्वास मन्त्री यह बतलाने की कृपा करेंगे :

(क) विंघ्य प्रदेश में विस्थापित व्यक्तियों के पुनर्वास पर भारत सरकार द्वारा मार्च, १९५२ तक व्यय की गयी घनराशि; तया

(स) उन कों उद्योग चलाने के लिए ऋण के रूप में मार्च, १९५२ तक कितनी धन राशि दी गयी ?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Rs. 23,87 lakhs.

(b) No amount was specifically earmarked for industries. However, out of the funds sanctioned by the Government of India, the State Government gave Rs. 1-21 lakhs for running industries in Vindhya Pradesh. The Rehabilitation Finance Administration separately gave Rs. 17,000 for the same purpose.

BLAST FURNACE

*2092. Shri Muniswamy: Will the Minister of Production be pleased to state:

(a) whether it is a fact that the erection of a Blast furnace in India is under the consideration of Government;

Written Answers

(b) if so, when and where will it be started; and

(c) what are the names of those foreign firms which are willing to cooperate with Government in this industry?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

. (b) No decision has yet been taken on these points.

(c) As the negotiations are still proceeding, it is not in the public interest to disclose the details at present.

STATIONERY FOR M.PS.

*2093. Shri Sinhasan Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the price of paper used for printing letter pads for Members of Parliament per ream;

(b) the size of paper sheet so used and the number of letter papers made out of one such sheet; and

(c) the cost of printing the letter heads with Government emblem and the price charged from Members on sale for every 50 and 100 letter paper sheets?

The Deputy Minister of Works. Housing and Supply (Shri Buragohain): (a) Rs. 32/9/1.5 per ream.

(b) The size of paper sheet used is $18^{"} \times 21^{"}$ and the number of letter papers of different sizes made out of one such sheet is—

Pieces

(i) I	D. O. Not	te pape	r 4 1 "×7"	12
(ii)	,,	••	8" × 5"	8
(iii)	,,	,,	9" × 7"	6
(iv)	,,	,	10"×8"	4
(v)	,,	,,	13" × 8"	3

(c) The cost of printing the letter heads with the State emblem is—

- (i) colour embossing—Rs. 32-15-0 per thousand,
- (ii) plain embossing—Rs. 27-14-6 per thousand.

The price charged from Members of Parliament for 100 sheets of different

sizes mentioned in the answer to part (b) of the question is as follows:

Coloured embossed	Plain embossed		
(i) Rs. 4 7 0	Rs. 3 14 0		
(ii) Rs. 4 12 0	Rs. 4 3 0		
(iii) Rs. 5 1 0	Rs. 4 8 0		
(iv) Rs. 5 11 0	Rs. 5 2 0		
(v) Rs. 6 5 0	Rs. 5 12 0		

The rates for pads of 50 sheets are half the rates for 100 sheets as given above.

HIMALAYAN EXPEDITIONS

*2094. Shri Bhakta Darshan: Will the Prime Minister be pleased to state:

(a) how many foreign expeditions tried to climb the various peaks of the Himalayas or make scientific explorations in the Himalayan region during this summer, and from which countries did they come;

(b) what were their objectives and how far did they succeed in achieving them;

(c) if any type of help was accorded to these expeditions, and if so, to what extent;

(d) whether any Indian party also undertook the same types of expeditions in that region, and if so, with what results; and

(e) were they in any way helped by Government?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). Two expeditions to Nepal, one Swiss and the other British, one British expedition for Botanical research in Nepal, three expeditions. one British, one French and one Italian to the Gangotri region set out this summer.

Government have no detailed information about the progress of these expeditions, except that Everest has not been climbed and that the French expedition succeeded in reaching Choukhamba peak.

(c) Exemption from payment of customs duty was granted in respect of the equipment imported by the expeditions, subject to the goods in question being re-exported out of India within a specified period.

(d) According to press reports, an Indian party attempted Panchuli Peak but failed.

Written Answers

AREAS FOR COMMUNITY PROJECTS

*2095. Shri N. B. Chowdhury: Will the Minister of **Planning** be pleased to state:

(a) whether State Governments were asked by the Planning Commission to recommend suitable areas for community development programme; and

(b) if so, what were the areas recommended by the Government of Orissa and when these recommendations were made?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Yes.

(b) A list is placed on the Table. [See Appendix X, annexure No. 16.]

WOMEN WORKERS IN TEA GARDENS

*2096. Shri K. P. Tripathi: Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Industrial Tribunals in West Bengal and Assam have come to a finding that the women workers in the Tea Gardens of Assam are mere adjuncts to their husbands and that they may be dismissed immediately on the dismissal of the husbands; and

(b) what is the number of women workers involved in this definition?

The Minister of Labour (Shri V. V. Giri): (a) No information is available regarding West Bengal. In Assam, the services of four women workers in two tea gardens were terminated following the dismissal of their husbands for gross misconduct. The presence of dismissed workers in their quarter. within the estate premises was considered prejudicial to peace, order and discipline in the gardens and the wives and other members of their families, who were their dependents, had to leave the gardens along with them. The Industrial Tribunal which dealt with the cases in question observed that the discharge of the women workers was. In the circumstances, justified. It observed as follows in the award:

> "The wives or the children of the employees in a Tea Garden, do not ipso facto become workmen in the Company. When those workers are dismissed from their employment, they go away along with their wives and other dependants who